

विद्यार्थी में दुकानों के काम के बारे में

\*१४२. श्री भक्त दर्शन :  
 श्री श्रीनारायण दास :  
 श्री प्र० ब० बबसा :  
 श्री प्र० सि० सहगल :

क्या अमल और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ समय पहिले दिल्ली व नई दिल्ली की दुकानों को बोलने व बन्द करने का जो समय निर्धारित किया गया था, उसमें परिवर्तन करने के कुछ सुझाव सरकार को मिले हैं; और

(ख) यदि हां, तो उनके बारे में क्या निश्चय किया गया है ?

अमल और रोजगार मंत्रालय में अमल मंत्री ( श्री हाथी ) : (क) दिल्ली दुकान और संस्थान कानून, १९५४ के अमल की जिम्मेवारी दिल्ली प्रशासन की है। उन्हें इस बारे में दरखास्तें प्राप्त हुई हैं।

(ख) दिल्ली प्रशासन ने अभी तक कोई फैसला नहीं किया है।

I shall also read the answer in English.

(a) The Delhi Administration, which administer the Delhi Shops and Establishments Act, 1954 have received representations.

(b) No decision has yet been taken by the Delhi Administration.

श्री भक्त दर्शन : क्या दिल्ली प्रशासन से इस बात का भी पता लगाने की कोशिश की गई है कि उस बारे में निर्णय करने में इतनी देरी क्यों हो रही है ?

श्री हाथी : दिल्ली प्रशासन ने इसके बारे में सोचा है और जो सेवर

एडवाइजरी कमेटी है उस के साथ बातचीत कर रहा है। ९ अप्रैल को उन की रिपोर्ट हुई थी। अब वह निर्णय लेंगे।

श्री भक्त दर्शन : श्रीमन्, इस सम्बन्ध में निर्णय करते समय क्या भारत सरकार अथवा दिल्ली प्रशासन इस बात का खयाल रखेगा कि केवल दुकानदारों व उनके कर्मचारियों के हितों का ही ध्यान न रखा जाय बल्कि खरीददारों के हितों का भी ध्यान रक्खा जाय ?

श्री हाथी : सब का ध्यान रक्खा जायेगा।

Shri Shree Narayan Das: May I know the nature of the suggestions made and how they differ from the original decision taken by the Government?

Shri Hathi: So far as the opening and closing hours are concerned some have suggested nine to seven, nine to eight, ten to eight, ten to seven. Various timings have been suggested.

Shri P. C. Borooah: May I know whether similar timings will be enforced on the small restaurants and caterers also?

Shri Hathi: This applies to those shops and establishments to which the Act applies.

श्री बिभलति मिश्र : क्या सरकार के ध्यान में यह बात आई है कि दुकानों का जो अभी समय लागू किया गया है उस से खरीददारों को बड़ी तकलीफ होती है और क्या हमारे मंत्री महोदय नहीं जानते कि मेम्बर लोगों को उस के कारण कितनी तकलीफ और असुविधा होती है ?

श्री हाथी : खरीददारों ने नहीं निवेदन किया है।

Shri D. N. Tiwary: May I know whether there is any suggestion to

open these shops on Sundays and close them on some other day, because most of the offices in Delhi and other places remain closed on Sundays and therefore they have better facilities for shopping on Sundays?

**Shri Hathi:** So far as this matter is concerned it is a question only about the opening and closing time.

**Shri D. C. Sharma:** Is it not a fact that people want different timings of opening and closing shops in different localities?

**Shri Hathi:** There are various viewpoints suggested, as the hon. Member just now mentioned.

**Shri A. N. Vidyalkar:** May I know whether any joint consultative committee exists to advise the Government from time to time on these matters and, if so, what their advice is?

**Shri Hathi:** There is the Labour Advisory Committee for the Delhi Administration on which there are representatives of employers and labour.

**Shri A. N. Vidyalkar:** What was their advice?

**Shri Hathi:** They have met on the 9th. They have not come to any conclusion and advised the Chief Commissioner.

**Shri Jaipal Singh:** May we know whether the Spanish pattern of cool shopping hours during summer has ever been thought of; that is, closing the shops during the middle of the day in the summer months, so that we may have cooler shopping hours in the evening?

**Shri Hathi:** That is why there are suggestions that they should be closed at 8.

**Shri U. M. Trivedi:** May I know if the attention of the Government has been drawn to a recent judgment of the Punjab High Court confirmed by the Supreme Court that even those

who are small labourers are not allowed to keep their labouring shops open?

**Shri Hathi:** I have not seen that.

**Shri S. M. Banerjee:** I want to know whether the Central Government have advised the State Governments also to legislate and introduce working hours as in the case of Delhi and if so, the reaction of the State Governments.

**Shri Hathi:** There are various enactments in the various States. This refers only to the Delhi Administration.

**Shri Warior:** Is there any suggestion to introduce a shift system in order to restrict hours of working and at the same time to avoid trouble to the purchasing public?

**Shri Hathi:** I do not think they have made any such suggestion so far as this question is concerned.

**Mr. Speaker:** Next question..

**Shri P. Kunhan:** No. 143.

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** If I have your permission, Sir, I would like to club Question No. 144 also with No. 143. They are both on the same subject.

**Mr. Speaker:** Both of them may be answered together.

#### Yarn Prices

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\*143. { **Shri Kunhan:**  
**Shri A. K. Gopalan:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Handloom industry in the country is facing a serious crisis due to the rising prices of cotton yarn; and

(b) if so, what steps have Government taken to bring down the yarn prices?